



Government of Jammu and Kashmir  
**Finance Department**  
Civil Secretariat, Jammu

**Notification**  
**Jammu, the 5<sup>th</sup> March, 2018**

SRO 122 In partial modification of Notification SRO 63 dated 21-12-2017, regarding Budgetary support to the manufacturing units in the shape of reimbursement of Central Taxes for promotion of Industries in the State of Jammu and Kashmir, the government hereby direct that the following proviso shall be deemed to have existed ab-initio after 5.1; namely:-

“ Provided that for the period from July 2017 to December 2017, the eligible unit shall file an application on prescribed format notified by Commissioner Commercial Taxes on or before 15<sup>th</sup> April, 2018.”

By order of the Government of Jammu and Kashmir.

Sd/-  
(Navin K. Choudhary), IAS  
Principal Secretary to Government,  
Finance Department.  
Dated: 5 - 03 - 2018

No: ET/Estt/203/2017

Copy to the:-

1. Secretary, GST Council, New Delhi.
2. All Financial Commissioners.
3. Principal Resident Commissioner, J&K Government, New Delhi.
4. Principal Secretary to Hon'ble Governor.
5. All Principal Secretaries to Government.
6. Principal Secretary to Hon'ble Chief Minister.
7. All Commissioner/Secretaries to Government.
8. Divisional Commissioner, Jammu/Kashmir.
9. Excise Commissioner, J&K, Srinagar.
10. Commissioner, Commercial Taxes, J&K, Srinagar.
11. Additional Commissioner Commercial Taxes (Adm) Jammu/Kashmir.
12. Additional Commissioner Commercial Taxes Tax Planning, J&K.
13. Private Secretary to Hon'ble Minister for Finance.
14. Private Secretary to Hon'ble Minister of State for Finance.
15. President Kashmir Chamber of Commerce & Industry, Kashmir.
16. President Federation of industry, Kashmir.
17. President Chamber of Commerce and Industry, Jammu.
18. President Industries association, Bari Brahmana, Jammu.
19. President Tax Bar Association, Jammu/ Srinagar.
20. General Manager, Government Press Jammu/ Kashmir.
21. Private Secretary to Commissioner/ Secretary to Government, Finance Department.
22. Government order file/Stock/Finance website.

(Dr. Aadil Fareed)  
Under Secretary to the Government